

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST**

**Central Zonal Bench**

**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

**Date: 06<sup>th</sup> October, 2015**

**TIME: 10.30 hrs. to 13.15 hrs.**

**14.00 hrs. to 16.00 hrs.**

**HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR HEARING</b>				
1.	Original Application No. 117/2014 (CZ) <b>(M.A. No.356/14)</b> <b>(M.A. No.619/14)</b>	Dr. Subhash C. Pandey ( <i>Sewage Water Irrigation</i> ) Vs. Union of India & 8 Ors.	Dr. Subhash C. Pandey for Petitioner Ms. Swapnil Gupta Adv. Mr. Shevindu Joshi Adv. Mr. Om S. Shrivastav, Adv. for R-1 Mr. Yadvendra Yadav, Adv. for R-2 Mr. Ayush Dev Bajpai, Adv for R-3 Mr. Sachin K. Verma, Adv. For R-5,7 Mr. Rajesh Kumar Shukla, Adv. Ms. Parul Bhadoria, Adv.	
2.	Original Application No. 336/2014(CZ)	Mamta Devi Vs. State of M.P. & 6 Ors.	Mr. Shrey Raj Saxena Adv. Mr. Ayush Dev Bajpai Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv.	
3.	Original Application No. 50/2015(CZ) <b>(M.A.No.412/15)</b>	Sanjiv Tiwari Vs. Digamber Jain & 10 Ors.	Mr. Sanjiv Tiwari, for Petitioner Mr. Mayank Shrivastava, Adv. Mr. Arvind Shrivastava, Adv. Mr. P.K.Das, Adv. Mr. Sunil Dwivedi, Adv. Mr. B.L.Yadav, Adv.	
4.	Original Application No. 47/2015(CZ)	Deepak Tiwari Vs. Municipal Corporation Sagar & 6 Ors.	Mr. Shivendu Joshi, Adv. Mr. Yadavendra Yadav, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Shantanoo Saxena, Adv. Mr. Purushaindra Kaurav, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	
5.	<b>(M.A.No.599/15)</b> Original Application No.92/15(CZ)	Mukesh Purve ( <i>Mining Burhanpur</i> ) Vs. State of M.P. & 6 Ors.	Mr. Shreyas Dharmadhikary, Adv. Mr. Shreyraj Saxena, Adv.	
6.	Original Application No. 70/2015 (CZ) <b>(M.A.No.579/15)</b> <b>(M.A.No.596/15)</b> <b>(M.A.No.597/15)</b> <b>(M.A.No.619/15)</b> <b>(M.A.No.620/15)</b>	Jalil Mohammad Khan Vs. State of M.P. & Ors	Ms. Swapnil Gupta, Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv.	
7.	Original Application No.15/2015	Gulab Meena Vs. Shri Ratnaswami & Ors.	Mr. Dharamveer Sharma Adv.	

<b>FOR COMPLIANCE</b>				
8.	Original Application No. 130/2013(THC)	Gulab Meena Vs. State of Rajasthan & 5 Ors.	Mr. Dharmveer Sharma, Adv. Mr. Sandeep Singh, Adv. Mr. S.K. Verma Adv.	
9.	<b>(M.A.No.603/15)</b> in Original Application No.10/2015	Mahendra Kumar Saxena Vs. Municipal Corporation, Gwalior	Mr. Mahendra Kumar Saxena Mr. Vijay Kumar Shahani Adv. Ms. Poonam Sahani, Adv.	
10.	<b>(M.A. No 622/15)</b> in Original Application No. 57/2013 (CZ)	Shree 1008 Kuwar Raj Rajeshwari Vs. Sunil Sharma& ors.	Mr. G.S. Rathore, Adv Mr. Devendra Sharma,Adv. Mr. Prakhar Dhengula, Adv. for R-1 Mr. Sachin K. Verma, Adv Mr. Ayush Dev Bajpai Adv. For R-2 Mr. Shivendu Joshi, Adv. for R-3 Mr. Sandeep Singh, Adv. for R-4	

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